

Form 24

INSTRUCTIONS FOR FILLING OF EFORM -24

(Form of application to the Central Government for increase in the number of directors of the company)

S No.		Detailed Instruction
		Note: Instructions are not provided for the fields which are self explanatory Important – Please refer the Checklists provided below before filing the application.
		Refer the relevant provisions of the Companies Act, 1956 and rules made there under with respect to the matter dealt in this eForm
		Filing of this application is not applicable to private companies which are not subsidiaries of public companies and government companies
1	(a)	Enter the 'Corporate Identity Number' (CIN) of the company You may find CIN by entering existing registration number or name of the company in the 'Find CIN/GLN' service at the portal www.mca.gov.in
2	(a) to (c)	Click the "Pre-fill" button. System will automatically display the name, registered office address and the email ID of the company. In case there is any change in the email ID, enter the new valid email ID.
3		Enter the maximum number of directors permitted as per Articles of Association of the company.
4		Enter the total number of directors (including alternate director) in the board of directors of the company as on the date of application.
5		Enter the relevant article number of the Articles of Association.
6		Enter the number of director(s) proposed to be added.
7		Enter the reason(s) for which the company wants to increase the number of directors.
Attachments		<ul style="list-style-type: none">▪ Copy of the members' resolution for increasing the number of directors.▪ Copy of the minutes of the general meeting of the company, with the details of voting, where resolution for increase in number of directors and alteration of article of association has been passed.▪ Newspapers clipping as proof of publication in which notice pursuant to section 640B have been published.▪ No objection certificate from banks/financial institution if company has obtained loan from Bank or financial institutions.▪ Details of proposed appointee- mentioning his Director Identification number (if obtained), name, address, date of birth, nationality, qualification, experience etc.▪ Any other information can be provided as an optional attachment.
Verification		Enter the serial number and date of board resolution authorising the signatory to sign and submit the application
Digital signature		The eForm should be digitally signed by the managing director or director or manager or secretary of the company authorised by the board of directors
Designation		Select the designation of the person digitally signing the eForm. Enter the DIN in case the person digitally signing the eForm is a director or managing director Enter income-tax PAN in case the person signing the eForm is a manager Enter membership number or income-tax PAN in case the person digitally signing the eForm is a secretary.

CHECKLISTS

Please ensure that the following information/ documents (as applicable) have been furnished while filing the application to the Central Government for Increase in the No. of Directors under Section 259 of the Companies Act, 1956 –

1. Board Resolution in favour of proposal to increase in the No. of Directors U/s 259.
2. Members' resolution in U/s 259 along with notice and explanatory statement U/s 173(2) of the Companies Act, 1956.
3. Members resolution amending the AoA U/s 31 of the Companies Act, 1956 to increase the No. of Directors along with notice and explanatory statement under Section 173 (2) of the Companies Act, 1956.
4. Details of present Board of Directors.
5. Details of proposed appointee to the expanded Board, if any.
6. No Default Certificate from CS/ Directors of the company.
7. Reason/ detailed justification in favour of proposal.

Common Instruction Kit

Buttons	Particulars
Pre-fill	When the user clicks the pre-fill button after entering the corporate identity number in eForm (excepting eForm 1A), the name and address is displayed by the system. This button may appear more than once in an eForm, and shall be required to be clicked for displaying the data pertaining to that field. You are required to be connected to the internet for pre-filling.
Attach	You have to click the attach button corresponding to the document you are making an attachment. In case you wish to attach any other document, please click the optional attach button.
Remove attachment	You can view the attachments added to eForm in the rectangle box provided next to the list of attachment. If the user wants to remove or delete any attachment, select the attachment to be removed and press the "Remove attachment" button.
Check Form	Once the form is filled up. The user is required to press the Check Form button. When this button is pressed form level validation is done such as, Whether all the mandatory fields are filled up or not. If an error is displayed after pressing the button the user is required to correct the mistake and again press the "Check Form" button. When all the form level validation is done. A message is displayed that "Form level pre scrutiny is successful". The Check Form is done without being connected to the internet.
Modify	"Modify" button gets enabled after the check form is done. By pressing this button the user can make the changes in the filled in form. If the user makes any change in the form again the user is required to press the "Check Form" button.
Pre scrutiny	Once the check form is done the user is required to Pre scrutinize the eForm. This requires being connected to the MCA21 site for uploading the form. On pre-scrutiny the system level check is performed and if there are any errors it is displayed to the user and once the error is corrected and again on Pre scrutiny if the message displayed is "No errors found. Click on the button below to "Get Form". Press the Get Form button and make the required corrections. Note: before pressing Submit button attach the digital signature by clicking on the box appearing on the signature field <input type="text"/>
Submit	After pre scrutiny is done the user is required to submit the form. This requires being connected to the MCA21 site for uploading the form. In case of online filing the user can submit the form by pressing the "Submit" button Once the form is submitted the fee is displayed to the user. When the user press the "Pay" button the mode of payment option is displayed. On challan payment option, a challan is generated

	displaying the amount of fee to be paid. The user is required to take the print out of three copies of challan and submit the payment at authorized bank branch. The user has to submit three copies at bank and user shall receive one copy with bank acknowledgment for user's record.
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Note: User is advised to refer to eForm specific instruction kit.